

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 114 of 2014

Dated : **17th December, 2014**

In the matter of:

Jaipur Vidyut Vitran Nigam Ltd. & Ors.	...	Appellant(s)
Versus		
Rajasthan Electricity Regulatory Commission & Ors.	...	Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Pradeep Misra
 Mr. Manoj Kr. Sharma for R-1

ORDER

The Hon'ble Bench did not assemble today. The matter was already mentioned before the Hon'ble Bench on 16.12.2014, by which the matter has been posted for hearing on **19th January, 2015**.

Court Master

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